TELECOM REGULATORY AUTHORITY OF INDIA

Mahanagar Doorsanchar Bhawan, J.L. Nehru Marg, (Old Minto Road) Next to Zakir Hussain College, New Delhi-110002



No.1-11/2015-A&P

Dated:- 25th March, 2015.

To

All Ministries/Department of Government of India Central Public Sector Undertakings, Statutory & Autonomous Bodies

Sub:- Calling applications for filling up of posts of Assistant in TRAI Regional Offices, Bhopal, Kolkata and Bengaluru on deputation on foreign service terms.

Telecom Regulatory Authority of India (TRAI), New Delhi is a statutory body set up under an Act of Parliament viz. TRAI Act, 1997. TRAI has been established to regulate the Telecommunications Services and to protect the interest of service providers and consumers of the telecom sector, to promote and ensure orderly growth of the telecom sector and for matters connected therewith or incidental thereto. The functions relating to regulation of Broadcasting and Cable Services Sectors have also been entrusted to TRAI from 2004.

The Organization proposes to fill up posts of Assistant on deputation on foreign service terms initially for a period <u>upto 31st March 2016 in its regional offices located at Bhopal, Kolkata and Bengaluru.</u> The tenure of these offices at present is upto 31.03.2016 and may be considered for extension if deemed necessary by the Authority. The regional offices and numbers of vacancy are mentioned below:-

Location of Regional Offices (ROs)	Name of Post	No. of vacancy
Bhopal	Assistant	01
Kolkata		01
Bengaluru		01

3. The details of post and their qualification/ experience etc, are as under:-

Name of the Post	Scale of Pay	Qualification/Experience
Assistant	GP Rs. 4200/- (plus allowances such as	Officials of Central Govt. Ministries/Deptts, Central Public Sector Undertakings and Statutory and Autonomous bodies (i) holding equivalent post or (ii) ten years of service in the pay scale of Rs. 3050-4590 (pre-revised) / PB-1 Rs. 5200-20200 + GP 1900 (revised) with a working knowledge of computers.

5. The posts of Assistant have been exempted upto 23.5.2016 from the rule of immediate absorption by Department of Pension & Pensioners Welfare for appointment of Central Government servants on deputation.

J. J.

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All the Ministries/Departments, Central Public Sector Undertakings and Statutory and Autonomous Bodies are requested to forward applications in the enclosed proforma (can also be downloaded from TRAI website www.trai.gov.in) along with attested copies of ACRs/APARs for the last five years and vigilance/disciplinary clearance of eligible candidates whose services could be placed at the disposal of the Authority immediately in the event of their selection. The application should be sent in an envelope superscribing the post applied for so as to reach the Senior Research Officer (A&P), Telecom Regulatory Authority of India, Mahanagar Doorsanchar Bhawan, J.L. Nehru Marg, (Old Minto Road), next to Zakir Hussain College, New Delhi-110002 on or before 24th April, 2015.

Yours faithfully,

(S. N. Tiwary)

Sr. Research Officer (A&P)

Tel: 011-23664213/Fax: 011-23233017

Internal circulation for information:

- 1. JA O/o Chairman, TRAI
- 2. Sr. PPS to Member (V), TRAI
- 3. Sr. PPS to Secretary, TRAI
- 4. All Principal Advisors and Advisors, TRAI HQ.
- 5. Advisor, Regional Offices, Kolkata, Hyderabad, Bhopal, Bengaluru, Jaipur.
- 6. SRO (IT). He is requested to post the circular on the TRAI website.